

**Central Administrative Tribunal  
Principal Bench, New Delhi**

MA No.3462/2018in OA No.2374/2018

New Delhi, this the 17<sup>th</sup> August, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Aswani Kumar Singhal,  
Aged 59 Years  
S/o Shri Jai Prakash Singhal,  
Data Processing Assistant-II  
Data Processing Division  
National Sample Survey Office  
Ministry of Statistics and Programme Implementation  
Sankhyiki Bhawan, Maharishi Balmiki Marg,  
Delhi-110032 [Mobile No. 9868885991]  
Resident of : 15 /297, Lodhi colony,  
New Delhi -110003. ....Applicant.

(By Advocate: Mr. Prateek Tushar Mohanty)

**Versus**

Union of India through  
The Additional Director General  
Data Processing Division  
National Sample Survey Office,  
Ministry of Statistics and Programme Implementation  
Mahalanobis Bhawan, 164, G.L.T. Road,  
Kolkat-700108. .. Respondent

(By Advocate: Mr. P.K. Singh)

**ORDER (ORAL)**

Through medium of this MA No. 3462/2018, the applicant seeks permission to withdraw the OA No.2374/2018 on the ground that applicant of the OA wishes to seek voluntary retirement and he has already applied to the respondent-department.

Learned counsel for the respondents has no objection to the same.

In view of above, the MA No. 3462/2018 is allowed. Accordingly, the OA shall stands dismissed as withdrawn.

**( Praveen Mahajan)  
Member (A)**